

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/04/2019

O.A./260/891/2013

BANCHHANIDHI DEHURY
-V/S-
D/O POST

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Mr. D. K. Mohanty, Ld. Counsel for the applicant, that he does not have any instruction from the applicant. Ld. Counsel for the respondents submitted that according to his information the applicant has expired.</p> <p>The OA is disposed of in view of the submissions of Ld. Counsel for the applicant as above.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>